

Statement of Immovable Property Return for the year 2010 (as on 01.01.2011)

1. Name of Officer (in full) and service Poothem Suresh 2. Cadre ILS
3. Present post held: Assist Legal Adviser 4. Present Pay 15000-39100+6600

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property, Housing lands and other buildings	Cost of construction/ Acquisition (and year when purchased) including of land in case of house	Present value *	If not in own name, state in whose name held & his/her relationship to the Govt. servant	How acquired, whether purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired	Annual income from the property	Remarks
1 Gurgaon Haryana	2 House no-20 Sector, Part 30 Mesuring- 171 Sq Mts in Urban Estate Gurgaon	3 Land purchased at the cost of Rs. 11,60,000/- in the year 1995-2000 House const. cost of Rs. 7,50,000/- in the year 2002-2003	4 Rs. 11,60,000/-	5 In the joint name with husband.	6 By purchase from Rakesh Malhotra on 29-12-99 Actual Transfer effected on 21-1-2000 completion certificate issued by HUDA on 28-1-2003	7 Nil	8 Nil

Signature: Poothem
 Name: Poothem Suresh
 Designation: Assist Legal Adviser
 Date: 15-6-2011

Note : Please read the notes overleaf before filling up the Form.

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